F.No. Misc./ED(HR)/FSSAI/2022

Please find enclosed a statement of Immovable Property Return in respect of undersigned as on 1st January, 2022.

It is requested that the same may please be taken on record and forwarded to my Cadre Controlling Authority at the following address:

Under Secretary, IIS A Wing, Shastri Bhawan New Delhi – 110001.

> (Rajeev Kumar Jain) Executive Director 28th January 2022

DD(HR)

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021 (AS ON 31.12.2021) $/|\cdot|\cdot 2022$

- Name of Officer (in full)- RAJEEV KUMAR JAIN (IRLA 13845) 1.
- 2. Service to which the officer belongs - Indian Information Service

- 3. Present post held EXECUTIVE DIRECTO
- 4. Present Pay Pay Level 15

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Property Housing, Lands and Other Buildings	/Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt.	by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1) 1. A-299, Sector46 NOIDA Dist-Gautaus Budh Nagar (U.P.)	House construe on Plot size 250 sqm.	ted Land cost-Rs 9 la cost of construction Ground Floor - Rs 21 l 1st 2 2nd Floor - under construction	ph Rs 160 labh n labh	gun naml	Land allotted by NOIDA Anthonity on lease for 99 years	NIL
2. House No 543 (Earlier No 308) Gandhirapan Lalitpur (V.P.)	House constru on plut siz of oppox 225 Sq m	eted Purchased in 1981	Rs 20 labh	Jointly with Younger brother	Purchased in 1981 (financed by-fither)	MIL

Signature

Name -RAJEEV KUMAR JAIN **Designation-EXECUTIVE DIRECTOR** Date-28.01.2022

Note

Includes short term leases also.

In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.

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